

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

3. C.P. (IB)/466(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024**

NAME OF THE PARTIES:- Central Bank of India
V/s
Nandkumar Khattumal Harchandani

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

CP(IB) 466(MB)2024

For the Petitioner (VC) : Adv. Ranjita
For the Personal Guarantor : None present

List this matter on **21.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)